COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 313 OF 2016 &
IA No. 648 of 2016

Dated: 9th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Rajasthan Textile Mills Association **…Appellant(s)**
Vs.
Rajasthan Electricity Regulatory Commission & Ors. **…Respondent(s)**

Counsel for the Appellant(s)	:	Mr. Anand K.Ganesan Ms. Neha Garg
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Ms. Himanshi Andley Mr. E.premjit Singh for R.1 Mr. M. G. Ramachandran Ms. Poorva Saigal Mr. Shubham Arya Mr. Bipin Gupta for R.2-4

ORDER

List the matter on ***12.07.2017***. In the meantime, pleadings be completed.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt